



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.09.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 06.09.2024, will not be taken up. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 26 of 2018 (PH)	Ghaziabad Development Authority Vs. Competition Commission of India With	Vaibhav Gaggar	Rajshekhhar Rao Balaji Subramanian Dinesh Kumar-R2 Davander Prasad, Dy. Director Law-CCI
2.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh Anr. Vs. Ghaziabad Development Authority and Anr.	Dinesh Kumar	Vaibhav Gaggar (GDA), Balaji Subramanian (R-CCI) Shashank Singh
3.	Comp. App. (AT) (Ins) No. 1623 of 2024 & I.A. No. 5930 of 2024	Venugopal Dhoot Vs. Pravin R. Navandar & Ors.	Sandeep S Ladda	Surabhi Khattar

4.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors. With	Bishwajit Dubey	Jash Shah-R7 to R9
5.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3
6.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With	Dheeraj Nair	Kritika Nagpal-R1
7.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla- R3 Prafful Goyal-R8
8.	Comp. App. (AT) (Ins) No. 1442 of 2024 & I.A. No. 5240, 5241, 5242 of 2024 (PH)	Venugopal Dhoot Vs. Vovl Ltd. & Ors.	Sandeep S Ladda	Surabhi Khattar

By order of Hon'ble Chairperson
-Sd/
Registrar (I/c)